

GOVERNMENT OF INDIA

Chandigarh Administration Gazette Extraordinary

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CHANDIGARH HOUSING BOARD

8, Jan Marg, Sector 9, Chandigarh—160009, Ph. 2740764, 2740091

Notification

The 17th October, 2003

- No. HB(S)/EA-1/2003/5201.—In exercise of the powers conferred by Section 11 of the Haryana Housing Board Act, 1971 (Haryana Act 20 of 1971) as extended to the Union Territory of Chandigarh,—vide Government of India, Ministry of Home Affairs Notification No. G.S.R. 7 (E), dated 14th January, 1975 and all other powers enabling in this behalf, the Chandigarh Housing Board with the previous approval of the Administrator, Union Territory, Chandigarh hereby makes the following service Regulations governing the recruitment and general conditions of service of the Officers and Staff in the Chandigarh Housing Board:—
- 1. Short Title, Commencement and Application.—1.1. These regulations may be called the Chandigarh Housing Board (Officers and Servants) Service Regulations, 2003.
 - 1.2. They shall come into force at once.
- 1.3. They shall be applicable to all category of posts specified in the Schedule annexed to these Regulations.
 - 2. Definitions.—In these regulations unless the context otherwise requires,—
 - (a) 'Act' means the Haryana Housing Board Act, 1971 (Haryana Act 20 of 1971), as extended to the Union Territory of Chandigarh.
 - (b) 'Administrator' means Administrator of Union Territory, Chandigarh appointed under Act, 239 of the constitution.
 - (c) 'Administration' means Chandigarh Administration.
 - (d) 'Appointing Authority' means the authority competent to make appointments and includes the authority to whom the power to make appointments may be delegated by the Board under these regulations.

- (e) 'Board' means the Board constituted by the Administrator, Union To Chandigarh from time to time under section 3 of the Act.
- 'Chairman' means the Chairman of the Chandigarh Housing Board.
- 'Departmental Promotion Committee' means a committee constituted Administration for recruitment/promotion to the Group 'A', 'B' and 'C' cat posts in the Chandigarh Housing Board.
- (h) 'Government' means the Chandigarh Administration.
- (i) 'Recognised University or Institution' means-
 - Any university or institution incorporated by law in any of the State of Territories of Inida: or
 - (ii) Any other university or Institution which is declared by the Central Gove or State Government to be a recognised university or institution for the p of recruitment to various service or posts under its control.
- 'Service' means service in the Chandigarh Housing Board.
- 3. Nationality, domicile and character of persons appointed to the Service.person shall be appointed to the service unless he is,-
 - (a) A citizen of India; or
 - (b) A subject of Nepal; or
 - (c) A subject of Bhutan; or
 - (d) A Tibetan refugee who came over to India before the 1st January, 1962 wi intention of permanently settling in India; or
 - (e) A person of Indian origin who has migrated from Pakistan, Burma, Sri Lanka African countries of Kenya, Uganda, United Republic of Tanzania (For Tanganyika and Zanzibar), Zambia, Malawi, Saire, Ethopia and Vietnam wi intention of permanently settling in India:
 - Provided that a person belonging to any of the categories i.e. (b), (c), (d), and (e) sha person in whose favour a certificate of eligibility has been given by the Home Secr Union Territory, Chandigarh.
- (ii) A person in whose case a certificate of eligibility is necessary may be admitted examination or interview by the Chandigarh Housing Board on his furnishing proof that he has applied for the certificate, but, he/she shall not be given appointment to the service un necessary certificate has been issued in his favour by the Home Secretary, Union Terr Chandigarh.
- 4. Method of Appointment.—No person shall be recruited to the service by recruitment unless he produces,-
 - (a) A certificate of character from the Principal, academic officer of the university, cc school or public institution last attended, if any, and similar certificate fron responsible persons not being his relatives who are well acquainted with him i private life and are unconnected with the university, college, school or p institution; and

pritory,

(b) An affidavit to the effect that he was never convicted for any criminal offence involving moral turpitute and that he was never dismissed or removed from service of any State Government, Union Territory, Government of India or of any Public Sector Undertaking/Organization.

by the

5. Promotion.—Appointment by promotion to the Group 'A', 'B' and 'C' posts shall be made by the recommendation of the Departmental Promotion Committee constituted by the Chandigarh Administration from time to time as per criteria and method prescribed in the schedule annexed with these regulations.

6. Disqualification.—No person,—

Union

(a) Who has entered into or contracted a marriage with a person having a spouse living; or

nment urpose (b) Who having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the service of the Board:

Provided that the Board, if satisfied that such marriage is permissible under the personal law applicable to such person and other party to the marriage and there are other grounds for so doing, exempt any person from the operation of this regulation.

7. Age.—(1) No person shall be appointed to the service or posts by direct recruitment if he/she does not fall within such range of minimum and maximum age limits as may be specifically fixed by the Chandigarh Administration as per schedule or taking into consideration the general policy of the Chandigarh Administration in respect of recruitments to similar posts, for their employees:

Provided further that upper age limit may be relaxed upto 45 years in the case of persons already in the employment of the Union Territory, Chandigarh, State Governments and Government of India including other Union Territories:

Provided further that in the case of candidates belonging to Scheduled Castes, and other backward classes, the upper age limits shall be such as may be fixed by the Chandigarh Administration from time to time for their employees.

- (2) In the case of Ex-Servicemen, the upper age limit shall be such as has been prescribed in the rules as applicable to them and as amended from time to time.
- (3) In the case of appointment on compassionate grounds on priority basis, the Upper age limit shall be such as may be specifically fixed by the Board from time to time taking into consideration the policy of the Chandigarh Administration.
 - **8. Probation.**—A person—(1) Appointed to any post in the service of the Board shall remain on probation for a period of two years, if recruited by direct appointment and for a period of one year, if appointed otherwise:

Provided that.-

- (a) any period, after such appointment, spent on deputation on a corresponding or a higher post shall count towards the period of probation;
- (b) In the case of any appointment by transfer, any period of work on a post of equivalent or higher rank, prior to appointment to the post in a service may, at the discretion of the appointing authority, be allowed to count towards the period spent on probation;

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- (e) Any period of officiating appointment to the post in a service shall be reckor period spent on probation; and
- (d) Any kind of leave not exceeding six months during or after the end of the per probation, shall be counted towards the period of probation.
- 8.2. If, in the opinion of the appointing authority, the work and conduct of a pull during the period of probation is not satisfactory or if he has failed to pass the departrexamination, if any, prescribed under these rules within a period not exceeding two any years from the date of appointment, it may,—
 - (a) If such a person is recruited by direct recruitment dispense with his service or him to a post on which he held lien prior to his appointment to a service by recruitment; and
 - (b) If such person is recruited otherwise,—
 - (i) revert him to his former post;
 - (ii) deal with him in such other manner as the terms and conditions of his prappointment permit.
- 8.3. On the completion of the period of probation of a person, the appointing au may,—
 - (a) If his work or conduct has, in its opinion, been satisfactory,—
 - (i) confirm, subject to availability of vacancy, such person from the date appointment, or from the date he completes his period of probation satisfaif he is not already confirmed;
 - (ii) declare that he has completed his probation satisfactorily if he is a confirmed;

OR

- (b) If his work and conduct has not been, in its opinion, satisfactory or if he has far pass the departmental examination, if any, specified in these regulations,
 - dispense with his service, if appointed by direct recruitment or if appointed otherwise, revert him to his former post, or deal with him in such other n as the terms and conditions of his previous appointment may permit; or
 - (ii) extend his period of probation and thereafter pass such orders as it co passed on the expiry of the period of probation specified regulation above
 - Provided that the total period of probation, including extension, if any, shall not three years.
- **9. Seniority.**—The seniority, *inter se* of the members of a service appointed to p each cadre of a service shall be determined by the length of continuous service on such that cadre of the service :

Provided that in the case of members recruited by direct appointment who join wit period specified in the order of appointment or within such period as may be extended fro to time by the appointing authority, subject to a maximum of four months from the date ϵ

koned as

of appointment, the seniority based on the order of merit determined and recommended by the Selection Committee shall not be disturbed :

period of

Provided further that in case a person is permitted to join the post after the expiry of the said period of four months, his seniority shall be determined from the date he joins the service:

a person urtmental and half Provided further that in case any person of the next selection has joined the service before that candidate referred to in the preceding proviso joins, the candidate so referred shall be placed below all the candidates of the next selection, who joins within time specified in the first proviso; and

or revert

Provided further that in the case of two members or more members appointed on the same date, their seniority shall be determined as follows:—

- (a) A member appointed by direct recruitment shall be senior to a member appointed otherwise;
- (b) A member appointed by promotion shall be senior to a member appointed by transfer;
- (c) In the case of members appointed by promotion or transfer, seniority shall be determined according to the seniority of such members in the appointments from which they were promoted or transferred; and
- (d) In the case of members appointed by transfer from different cadres, their seniority shall be determined according to pay, preference being given to a member who was drawing a higher rate of pay in his previous appointment, and if the rates of pay drawn are also the same then by their length of service in those appointments and if the length of such service is also the same, an older member shall be senior to a younger member.

Note.—The seniority of members of a service appointed on purely provisional basis or on *ad hoc* basis shall be determined as and when they are appointed on regular basis keeping in view the date of such regular appointment.

- 10. Leave, Provident Fund, Gratuity and other matters.—In respect of pay, leave, Provident Fund, Gratuity and other matters not expressly provided for in these regulations, a member of a service shall be governed by such rules and regulations as applicable to the employees of Chandigarh Administration.
- 11. Conduct.—The employees of the Board in respect of conduct shall be governed by the Government employees (Conduct) Rules, 1966 as applicable to employees of Chandigarh Administration.
- 12. Discipline, penalties and appeals.—In the matter of discipline, punishment and appeals, a member of a service shall be governed by the Punjab Civil Service (Punishment and Appeal) Rules, 1970 as amended from time to time, and applicable to employees of the Chandigarh Administration. The appeal or revision against the order of the punishment passed by the Appointing Authority shall lie to the next higher authorities whose order will be final.
- 13. Liability for vaccination and re-vaccination.—Every member of a service shall get himself vaccinated or re-vaccinated when so directed by a special or general order.
- 14. Oath of allegiance.—Every employee of the CHB unless he has already done so, on first appointment to the service of the CHB, shall be required to make and subscribe before the appointing authority or some other person nominated by the appointing authority an oath of allegiance to India and to the Constitution of India as by law established in the form set out for the purpose in Schedule-II.

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15. Minimum educational and other qualifications for appointment to the clerica and technical posts by direct recruitment.—No person shall be appointed by direct recruitment to the clerical and technical posts unless he possess the qualifications mentioned in the schedule-I against these post(s).

ALTER-

16. Debarring for consideration for promotion of an employee who refuses t accept promotion.—In the event of refusal to accept promotion by a member of the service, he shall be debarred by the appointing authority from consideration for promotion for all the consecutive chances which may occur in future within a period of two years from the date of succeptusal to accept promotion:

Provided that in a case where the appointing authority is satisfied that a member of service has refused to accept promotion under the circumstances beyond his control, it ma exempt such a member for reasons, to be recorded therefore in writing from the operation of thes regulations.

- 17. Foreign Service.—The CHB may place the service of an employee at the disposal of Central Government, any State Government, Public Sector Undertaking Statutory Authority of Co-operative Institution on such terms and conditions as may be decided by Board of Director in respect of Group 'A' and the Chairman, CHB in respect of Group 'B', 'C' and 'D' employees.
- 18. Power to Relax.—Where the CHB is of the opinion that it is necessary or expedient t do so, in public interest it may, by order for reasons to be recorded in writing and with the pric approval of Administrator, Union Territory, Chandigarh relax any of the provisions of the regulations with respect to any class or category of persons.
- 19. Over riding effect and Interpretation.—The provisions of these regulations sha have effect notwithstanding anything to the contrary contained in any regulations for the tim being in force for regulating the recruitment and conditions of service for appointment to publi posts in connection with the affairs of the Chandigarh Housing Board.
- 20. Matters not provided in the Regulations.—In matters for which no specific provisio has been made in these regulations or any other regulations made by the Chandigarh Housin Board, the provisions of such other regulations, guidelines and instruction on the subject as an applicable to the corresponding employees of the Chandigarh Administration, shall apply mutat mutandis to the employees of the Chandigarh Housing Board.
- 21. Repeal and Saving.—Any rules/regulations or resolutions of the Chandigarh Housir. Board, applicable to the service and corresponding to any of these rules/regulations which are i force immediately before the commencement of these regulations are hereby repealed:

Provided that anything done or any order made or action taken under the rules/regulation or resolutions of the Chandigarh Housing Board as repealed shall be deemed to have been dor or taken under the corresponding provisions of these regulations.

G. K. MARWAH, IAS,

Chairman, Chandigarh Housing Board, Chandigarh.

CHD. ADMN GAZ. (EXTRA.), OCT. 17, 2003 (ASVN 25, 1925 SAKA)

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[Regulation 7.1(a) and (b)]

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Name of post	No. of posts	Classification	Scale of pay	Whether selection post or non- selection post	Age for direct recruits	Educational and other qualifications required for direct recruitment	Whether age limit and other qualifications will apply to promotees	Period of probation, if any	Method of recruitment whether by direct recruitment or by promotion or by deputation/ absorption and percentage of posts to be filled by the various methods	In case of recruitment by promotion/ deputation/absorption grades from which promotion/deputation/ absorption to be made	If a DPC exists, what is its composition
1	2	3	4	5	6	7	8	9	10	11	12
1. ENGINEERI	NG CADRE										
Chief Engineer	*1 (1999) *Sub- ject to vari- ation depen- dent on work load	Chandigarh Housing Board Employees Service Group A Non- Ministerial/ Technical	Rs. 18600— 500—22100	Selection- cum- Seniority	N.A.	N.A.	N.A.	One year	failing which	By Promotion: From amongst Superintending Engineers with 3 years regular services as such in the cadre and should possess degree in Civil Engineering. By Deputation: From Officers of the Central Govt./ State Govts./U.T. Administrations or their Public Sector Undertakings/ Organisations holding analogous posts in the same or identical pay scale. (The period of deputation	Group 'A' DPC comprising of the following officers.— 1. Adviser to the Adminis- trator, U.T. Chairman 2. Chairman 2. Chairman 3. Chief Architect, Deptt. of Urban Planning, U.T. Chandigarh Member

ame of post	No. of posts	Classification	Scale of pay	Whether selection post or non- selection post	Age for direct recruits	Educational and other qualifications required for direct recruitment	Whether age limit & other qualifications will apply to promotees	Period of probation, if any	recruitment whether by direct recruitment	in case of recruitment by premotion/ deputation/absorption grades from which promotion/deputation/ absorption to be made	exists, what is its composition
	2	3	4	5	6	7	8	9	10	11	12
1										including the period of deputation in another ex-cadre post held immediately preceding this Board in the same or some other organization/ department shall not ordinarily exceed three years)	4. Joint Secretary, Finance, U.T.: Member 5. Chief Executive Officer, CHB: Member 6. An Officer of appropriate status belonging to SC/ST: Member
Superintendin Engineer	g *1 (1999) *Sub- ject to vari- ation depen- dent on work	Chandigarh Housing Board Employees Service Group A Non- Ministrative	Rs. 14300— 400—15900- 450—18600	Selection- cum- Seniority	N.A.	N.A.	N.A.	One year	failing which	By Promotion: From amongst Executive Engineer (Building) and Executive Engineer (Public Health) with 7 years regularivices as such in the cadre and	Group 'A' DPC comprising of the following officers:— 1. Chairman CHB: Chairman 2. Jt. Secy. Finance,

ADMIN

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cadre and

following officers:-1. Chairman, CHB: Chairman 2. Jt. Secy...

U.T.

Member

3. Chief

Architect.

Deptt. of

Planning,

Member

4. Chief

Officer.

Member

5. Chief

6. An

appropriate

belonging

to SC/ST

Member

DPC

Architect

Deptt. of

Chandigarh

UI IIIE

Finance,

Engineering or equivalent qualifications. By Deputation: From Officers of the Central Govt./ Administrations or their Public Sector Undertakings/ Organisations holding Executive analogous posts in the same or identical pay scale. (The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this Board in the same or some other organization/ department shall not ordinarily exceed three years).

By promotion By Promotion: failing which 50% from amongst by deputation Sub-Divisional Engineer (Building) equivalent qualification and 50% from Diploma (Civil Engineering) holders with 8 years regular services as such in the cadre and have passed the departmental examination as specified in Regulation 8.10. By Deputation: From Officers of the Central Govt./ State Govts./U.T. Administrations or

should possess degree in Civil

Executive Engineer

*4 *Subject to variation depen-

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Service

Group A

Nor Ministerial/

Technical

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Service Group A Non-Ministerial/ Technical

Chandigarh Housing Employees

Rs.12000-375-13500- cum-400-15500

Selection-Seniority

N.A.

N.A.

N.A.

One year

4. Chief

CHB:

Member

5. Chief

Engineer,

Member

Officer of

belonging

to SC/ST :

Member

appropriate

CHB:

6. An

status

Executive

their Public Sector Undertakings/ Organisations holding Officer, analogous posts in the same or identical pay scale. (The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this Board in the same or some other organization/ department shall not ordinarily exceed three years). failing which (i) 50% from amongst DPC

11

9

One year

10

By promotion By Promotion: by deputation Sub-Divisional Engineer (Public Health) Degree holder following or equivalent qualifica- officers:--tion and 50% from Diploma (Civil Engineering) holders with 8 years regular services as such in the cadre with at least Diploma in Public Health/ Sanitary/Civil Engineering and have passed the departmental examination as specified in Rule 8.10;

(ii) If there is only

one post, it will

Group 'A' comprising of the 1. Chairman, CHB: Chairman Finance, U.T.,

2. Jt. Secy., Chandigarh: Member 3. Chief Architect, Deptt. of Urban Planning.

U.T. Chandigarh: Member 4. Chief Executive

be fill by rotation amongst the degree Officer, holder for equivalent CHB:

U.T., Chandigarh: Member 4. Chief Executive Officer. CHB: Member

with the senior most Sub-Divisional Engineer getting the first vacancy whether he is degree holder or diploma holder. By Deputation: From Officers of the Central Govt/ State Govts./U.T. Administrations or their Public Sector Undertakings/ Organisations holding analogous posts in the same or identical pay scale. (The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this Board in the same or some other organization/ department shall not ordinarily exceed three years).

5, Chief Engineer. CHB: Member 6. An officer of appropriate status belonging to SC/ST Member

Executive Engineer (Electrical)

*1 *Subject to variation depenon

work

Chandigarh Housing Board Employees Service

Ministerial/

Technical

Group A Non-

Rs.12,000-375-13,500- cum-400-15,500 Seniority

Selection-N.A.

N.A.

One year

By promotion By Promotion: failing which (i) 50% From amongst DPC by deputation Sub-Divisional Engineer (Electrical) Degree holder or equivalent qualification and 50% from Diploma (Electrical) holders with 8 years regular services as such in the cadre with at least Diploma in Electrical and have

Group 'A' comprising of the following 1. Chairman, CHB Chairman 2. Jt. Secv. Finance.

Member

3, Chief

Arhitect.

Deptt. of

departmental Urban examination as Planning specified in Rule U.T., 8.10 Chandigarh (ii) If there is only Member one post, it will 4. Chief be filled by rotation Executive amongst the degree Officer, holder (or equivalent CHB qualification) and Member diploma holders 5. Chief Engineer, most Sub-Divisional CHB Member 6. An officer of appropriate status belonging to SC/ST Member Administrations or their Public Sector Organisations holding analogous posts in the same or identical period of deputation including the period of deputation in another ex-cadre immediately preced-

with the senior Engineer getting the first vacancy whether he is degree holder or diploma holder. By Deputation: From Officers of the Central Govt/ State Govts./U.T. Undertakings/

passed the

pay scale. (The

post held ing this Board in

the san ome other organization/ department shall

not ordina

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appropriate

Engineer (Building) 3. Design-1 4. Quality Control-1 5. Enforcement-1

*16 *Subject to variation dependent on work load

Non-Technical

Rs. 7,880-375-13,500. (entry scale with start of Rs. 8000)

220-8,100-275-10,300- merit in 340-12,000- case of ment (ii) Selecttion-

candidates up to 35 appointment by direct recruitment and for other Govt. servants up to five years in accordance with

uctions

of the

GOI.)

Between Essential: (i) Degree in Civil 25 years Engineering from a recognised University or equivalent. (ii) To pass departmental examination after jo ning years for service as specified in Regulation 8.10

Age: No E.Q.: To the indicated in Column 11

(i) One year for by promotee (ii) Two year for by direct direct recruit.

(i) 50% promotion. (ii) 50% recruitment

By Promotion : (i) 29% from Junior Engineers (Building) with diploma in Civil Engineering and 10 years regular services 1. Chairman, in the grade. (ii) 14% from Junior Engineers (Building) and Draftsmen (Civil)(Drawing Cadre) Officer, with 5 years regular service for A.M.I.E. and 2 years regular service for degree holders in Civil Engineering. (iii) 7% from Draftsmen (Civil)(Drawing Cadre) with diploma in Civil Engineering and 10 years regular service as Draftsman (Civil) and above Note: In case the eligible candidates are not available for promotion in category (ii), then these vacancies will be filled up from amongst the candidates in category (i) By Deputation: From Officers of the Central Govt/ Union Territory Administration or their Public Sector Undertakings/ Organisations holding analogous posts in the same or identical pay scale. (The period of deputation including the period

immediately preceding this Board in the same or some other organization/ department shall not arily exceed three years).

> Group 'B' DPC comprising of the following :-CHB: Chairman 2. Chief Executive CHB: Member 3. Jt. Secretary Finance, U.T. or his Nominee: Member 4. Jt. Secretary Personnel U.T. or his Member Engineer, Member 6. An officer of status belonging to Member

Sub-Divisional 1. Building-12 2. Planning-1

Chandigarh Housing Board Employees Service. Group B ministerial/

(i) Selection by direct recruit-

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Senio-

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extent

Secretary

Personnel

Nominee:

5. Chief

Engineer,

CHB: Member

6. An

officer of

U.T. or

his

4. Jt.

(iii) 7% from Drafts-

men (Civil)(Drawing

Cadre) with diploma

Engineering and 10

years regular service Member

in Public Health/

Sanitary/Civil

as Draftsman

(Civil) and above

Note: In case the eligible didates

are not available

for promotion in

1	2	3	4	5	6	7	8	9	10	. 11	12
Sub-Divisional Engineer (Public	*4 (1999) *Sub-	Chandigarh Housing Board	Rs. 7,880— 220—8,100— 275—10,300—	(i) Selection by	Between 20 and 25 years	Essential: (i) Degree in Public Health/	Age : No E.Q. : To the	(i) One year for	(i) 50% by	of deputation in another ex-cadre post held immediately preceding this Board in the same or some other organization/department shall not ordinarily exceed three years). By Promotion: (i) 29% from Junior	Group 'B'
lealth)	ject to vari- ation depen- dent on work load	Employees Service. Group B Non- ministerial/ Technical	340—12,000— 375—13,500 (entry scale with start of Rs. 8,000)		(Relax- able for depart- mental candi- dates up to 35 years for appoint- ment by direct recruit- ment and for other Govt. servants up to five	Sanitary/Civil Engineering from a recognised University or equivalent. (ii) To pass departmental examination after joining service as specified in Regulation 8.10	extent indicated in Column 11	promotee (ii) Two year for direct recruit.	promotion. failing which by deputation (ii) 50% by direct recruit- ment	Engineers (Public Health) with diploma in Public Health/ Sanitary/Civil Engineering and 10 years regular service in the grade. (ii) 14% from Junior Engineer (Public Health) and Draftsman (Civil) (Drawing Cadre) with 5 years regular service for A.M.I.E. and 2 years regular service for degree holders in Public	comprisi of the following 1. Chairm CHB: Chairmar 2. Chief Executive Officer. CHB:

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as Draftsman (Civil) and above Note: In case the eligible candidates are not available for proofion in category (ii) then these

vacancies will be filled up from amongst the candidates in category (i) By Deputation: From Officers of the Central Govt/ State Govts./ Union Territory of Chandigarh Administrations or their Public Sector Undertakings/ Organisations holding analogous posts in the same or identical pay scale. (The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this Board in the same or some other organization/ department shall

status belonging to SC/ST: Member

5. Chief

CHB:

6. An

Member

officer of appropriate

Engineer,

not ordinarily exceed three years).

Sub-Divisional Engineer (Electical)

*3 (1999)*Subject to ation

dent work

load

Chandigarh Housing Board Employees Service.

Technical

Group B Nonministerial/

Rs. 7,880-Selection-220-8,100- cum-275-10,300- Seniority 340-12,000- in case of 375-13,500. promotees (entry scale with start of Rs. 8,000)

Age : No E.Q.: To the extent indicated in Column 11

One year for promotee

(i) 67% by promotion. failing which by deputation (ii) 33% by deputation

By Promotion: (i) 38% from Junior Engineers (Electrical) with diploma in Electrical Engineering and 10 years regular services in the grade. (ii) 19% from Junior Engineers (Electrical) Executive and Draftsmen with 5 years regular service for A.M.I.E. and 2 years regular service for Degree holders in Electrical

Group 'B' DPC of the following :-1. Chairman, CHB: Chairman 2. Chief Member

3. 11.

Secretary

Nominee: Member

4. Joint

his Nominee:

Secretary

Personnel

Member

5. Chief

Engineer, CHB:

Member

officer of

belonging

to SC/ST:

Member

Undertakings/ Organisations holding analogous posts in the same or identical

pay scale. (The period of deputation

including the period of deputation in

another ex-cadre post held

immediately preceding this Board in the e or some other organization/ department shall not exmarily

appropriate

6. An

status

or his

11 9 10 6 8 4 5 2 3 Engineering. (iii) 10% from Draftsmen (Civil)(Drawing Cadre) with diploma in Electrical Engineering and 10 years regular service U.T. or as Draftsman (Civil) and above. Note: In case the eligible candidates are not available for promotion in category (ii), then these vacancies will be filled up from amongst the candidates in category (i). By Deputation: From Officers of the Central Govt./ State Govts./ Union Territory of Chandigarh Administrations or their Public Sector

Group 'C' DPC Technicians (Building) comprising of the following: years regular service 1. Chief Executive Officer, CHB: Chairman 2. Chief Engineer. CHB: Member 3. An officer of appropriate status/ belonging to SC/ST Member 4. An status/ seniority as a representative of women Member 5. An officer of appropriate seniority as a Ex-

GINNIUI CATURUIT post held immediately preceding this Board in the same or some oth organization/ de ment shall not ordinarily exceed three years).

By Promotion: (i) 15% from with diploma in Civil Engineering and 3 as Junior Technician and above, (Posts falling in the order of No. 3, 7, 14, 20, 27, 36, 39, 47, 53). (ii) 10% from Technicians (Building) with 10 year regular service as Junior Technician and above and have passed the departmental examination as specified in Regulation 8.10 (Posts fallinig in the order of No. 9. 16, 28, 43, 48, 58). (iii) 5% from Draftsmen (Civil) (Drawing Cadre) with Diploma in Civil Engineering and 3 years regular service as Junior Draftsman (Civil) and above. (Posts falling in the order of No. 8, 30, 55). Note : In case the eligible candidates are not available for promotion in category (ii), then these vacancies will be filled up from amongst the candidates in category (i). By Deputation:

From Officers of

Junior Engineer (Building) 1. Building-42 2. Planning-1 3. Inspector-1

4. Enforce-

ment-1

(1999)*Subject to variation dependent On work load

Chandigarh Housing Board Employees Service. Group C Non-

ministerial

Technicai

Rs. 5800-200-7000-220-8100-275-9200

(i) Selection by merit in case of direct recruitment (ii) Selecttioncumregu-Seniolation rity in 5.5) case of

pro-

motees

Between Essential: 18 and Diploma in Civil 25 years Engineering from (Relaxa recognised able for University/ cate-Institute gories as or equivalent specified in

Age: No E.Q.: To the extent indicated in Column 11

(i) One year for promotee (ii) Two year for direct recruit ment

(i) 30% by promotion. failing which by deputation (ii) 70% by direct (Posts falling in the order of No. 1, 2,

recruitment 4, 5, 6, 10, 11, 12, 13, 15, 17, 18, 19, 21, 22, 23, 24, 25, 26, 29, 31, 32, 33, 34

35, 37, 38,

40, 41, 42,

44, 45, 46,

49, 50, 51,

54, 56, 57,

59, 60)

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	2	3	5	6		7	8		SI U O' A tt	e Central Govt./ tate Govts./ nion Territory f Chandigarh diministration or neir Public Sector Undertakings/ Organisations holding analogous posts in the same or identical pay scale. (The period of deputation including the period of deputation in another ex-cadre post held immediately preced- ing this Board in the same or some other organization/ department shall not ordinarily exceed three years).	
unior Ingineer Public Health	*16 (1999) *Sub- ject to ,vari- ation depen- dent on work load	Chandigarh Housing Board Employees Service. Group C Non- ministerial/ Technical	Rs. 5800— 200—7000— 220—8100— 275—9200	(i) Selection by merit in case of direct recruitment (ii) Selection-cum-seniority in case of promotes	Between 18 and 25 years (Relax- able for cate- gories as speci- fied in regu- lation 5.5)	Essential: Diploma in Public Health: Sanitary/Civil Engineering from a recognised University/ Institute or equivalent	Age: No E.Q.: To the extent indicated in Column 11	(i) One year for promotee (ii) Two years for direct recruit ment.	(i) 30% by promotion. failing which by deputation (ii) 70% by direct recruitment (Posts falling in the order of No. 1, 2, 4, 5, 6, 10, 11, 12, 13, 15, 17, 18, 19, 20)	Technician and above (Posts falling in the order of No. 3, 7, 14) (ii) 10% from Technicians (Public Technic Techni	1. Chief Executive Officer, CHB Chairman 2. Chief Engineer, CHB Member 3. An officer of appropristatus/

20 6500 ST 1000

status/

seniority

belonging

to SC/ST:

memper

officer of

status/

a repre-

Member

officer of

5. An

status/

as a

Ex-

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4. An

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4, 5, 6, 10, 11, 12, 13, 15, 17, 18, 19, 20)

motees

(ii) 10% from Technicians (Public Health) with 10 year regular service as Junior Technician (Pu Health) and above and have

Draftsmen (Civil) (Drawing Cadre) Sanitary/Civil Engineering and 3 years regular service as Junior Draftsman (Civil) and above (Posts falling Note: In case the eligible candidates are not available for promotion in category (ii), then these vacancies will be filled up from amongst the category (i). By Deputation: From Officers of Haryana, Union Territory of Chandigarh Administration or their Public Sector Undertakings/ Organisations holding

passed the departmental examination as specified in Regulation 8.10. (Posts falling in the order of No. 9.16).

(iii) 5% from with Diploma in Public Health/

at No. 8).

candidates in

State Governments of Punjab and

analogous posts on regular basis and carrying the

same or identical pay scale. (The period of deputation

including the period

Group 'C'

DPC com-

prising of

1. Chief

Officer,

Chairman

CHB:

the

25,

1925

SAKA

9 8 5 6 7 2 3 4 (i) One year (i) 30% by (i) Selection Between Essential Age: No Rs. 5800-*9 Chandigarh Junior for promotee promotion E.Q.: To 200-7000by merit in 18 and Diploma in Engineer (1999)Housing (ii) Two years failing which (i) 15 % from 25 years Electrical the extent 220-8100case of *Sub-Board (Electrical) for direct Engineering mentioned 275-9200. direct (Relax-Employees ject to (ii) 70% by in Column 11 recruit able for from a recorecruitment variation Service. direct re-(ii) Selection categories gnised dependent Group C cruitment. specified University/ -cumon work Non-(Post falling in Regu-Institute Seniority in Ministerial load in the order or equivalent case of lation Technical of No. 1, 2, promotees 5.5.) 4, 5, 6, 10, 11, 12, 13, 15, 17, 18 19, 20.)

of deputation in another ex-cadre post held immediately preceding this Board in the same or some other organization/ department shall not ordinarily exceed three years).

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By Promotion

by deputation Technicians (Electrical) with diploma in Electrical Engineering and 3 years regular service as Junior Technician (Electrical) and above. (Posts falling in the order of No. 3, 7, 14).

> (ii) 10 % from Technicians. (Electrical) with 10 years regular service as Junior Technician (Electrical) and above and have passed the the departmental examination as specified in Region 8.10 (Posts falling in the order of No. 9 1

2. Chief Engineer, CHB: Member 3. An officer of appropriate status/ seniority

4. An officer of appropriate status/ seniority as a representative of women

Member

(EXTRA OCT. 2003 (ASVN 25

2453

(iii) 5% from Draftsmen (Civil) (Drawing Cadre) with dlploma in Electrical Engineering and 3 years regular service as Junior Draftsman (Civil) and above (Posts falling in the order of No. 8.)

Note: In case eligible candidates are not available for promotion in category (ii), then these vacancies will be filled up from amongst the candidates in category (i). By Deputation :

From officers of the State Governments of Punjab and Haryana, Union Territory of Chandigarh Administration or their Public Sector Undertakings/ Organisations holding analogous posts on regular basis and carrying the same or identical pay scale (The period of deputation including the period of deputation in another

ex-cadre post

passed the

the departmental

examination as specified in

Regulation 8.10

(Post alling in the order of

No. 9, 16).

5. An officer of appropriate status/ seniority as a representative of Ex-Servicemen: Member

4. An

status/

tative of

women: Member

officer of

1	2	3	. 4	5	6	7	8	9	10	11	12
										held immediately preceding this Board in the same or some other organization/ department shall not ordinarily exceed three years)	
Junior Engineer (Mechanical)	*2 (1999) *Sub- ject to variation dependent on work- load	Chandigarh Housing Board Employees Service Group.C t Non- Ministerial/ Technical	Rs. 5800— 200—7000— 220—8100— 275—9200.	(i) Selection cum- Seniority in case of promotees	N.A.	N.A.	N.A.	One year	By promotion failing which deputation	By Promotion From amongst Junior Technicians (Mechanical) with diploma in Mechanical Engineering and 3 years regular service in the grade By Deputation: From officers of the Central Govt., State Govern- ments of Punjab and Haryana, Union Territory of Chandigarh Administration or their Public Sector Undertakings/ Organisations holding analogous posts on regular	Group 'C' DPC comprising of the following: 1. Chief Executive Officer, CHB: Chairman 2. Chief Engineer, CHB: Member 3. An officer of appropriate status/ seniority belonging to SC/ST Member 4. An officer of
		•	~				^			the same identical by scale (The period of	appropriate status/ seniority a a represer
		1				~				deputation clud-	tative of

				\var			posts on regular basis and carrying the same or identical pay scale (The period of depotion including the period of deputation in	officer of appropriate status/ seniority as a represen- tative of women; Member
Junior *1 Chandigarh Lingineer (1999) Housing Board *Sub- Employees ject to Service variation Group C dependent Non- on work- Ministerial/ load Technical	Rs. 5800— N.A. 200—7000— 220—8100— 275—9200.	21 and 25 years (Relax- able for cate- gories as specified in Regu- lation 5.5)	Essential Master Degree in Agriculture with Horticulture (Three years course after pre-university) as a special subject from a recognised University/ Institute or equivalent	N.A.	Two years	By direct recruitment failing which by deputation	another ex-cadre post held immediately preceding this Board in the same or some other organization/ department shall not ordinarily exceed three years) By Deputation: From officers of the State Governments of Punjab and Haryana, Union Territory of Chandigarin Administration or their Public Sector Undertakings/ Organisations holding analogous posts on regular basis and carrying the same or., identical pay scale (The period of deputation in cluding the period of deputation in another ex-cadre post held immediately preceding this Board in the same or some other organization/ department shall not ordinarily exceed three years)	5. An officer of appropriate status/ seniority as a representative of Ex-Servicemen: Member Group of DPC comprising of dita following: 1. Chief Executive Officer. Chairman 2. Chief Engineer, Chief Enginee

1	2	3	4	5	6	7	8	9	10	11	40
									10		12
											5. An officer of
											approprat
											status/
											seniority :
											sentative
											Ex-Service
											men : Member
ircle ead	*1	Chandigarh	Rs. 7000—	Selection-	N.A.	N.A.	N. A				WIGHTIDGE
raftsman	(1999)	Hosing Board	220—8100— 275—10300—	cum-	1 1.7 11	13.0.	N.A.	One year	By promotion failing which	By Promotion :	Group 'C'
	*Sub-	Employees	340—10980	Seniority		1.8				From amongst	comprising
	ject to vari-	Sercice								Head Drafts-	of the
	ation	Group C								man (Civil) with 3 years	following:
	depen-									regular service	Chief Executive
	dent	Non- ministérial								in the cadre	Officer,
	work-	ministerial								By Deputation :	CHB:
	load									From Officials of	Chairman
										the Central Govt.,	2. Chief
										State Govt. Union Territory	Engineer,
										Administrations or	CHB: Member
										their Public Sector	3. An
										Undertakings/ Organisations	officer of
										holding analogous	approprati
										post in the same or	seniority
										identical pay scale (The period of	belonging
										deputation includ-	to SC/ST : Member
										ing the period of	4. An
				1 2						deputation in another ex-cadre	officer of
										post held immediately	appropriat status/
								~		preceding this	seniority a
										Board in same or some other	a represer
										organization/	tative of women:
		*				-	\			department	Member

post neid immediately status seniority as Board in the same

a representative of women: Member 5. An officer of appropriate

status/ seniority as a representative of Ex-Servicemen: Member DPC

comprising of the following 1. Chief Executive Officer, CHB: Chairman

2. Chief Engineer, Member

> 3. An officer of appropriate status/ seniority belonging Member 4. An officer of appropriate seniority as a representative of women Member 5. An appropriate seniority as a repre-≱men:

Draftsman

(1999)*Sub-

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Housing Board Service.

Group C Non-

Rs. 6400-200-7000- cum-220-8100-275-10300-340-10640

Selection-Seniority

N.A. N.A. N.A.

One year By promotion By Promotion: failing which

by deputation From amongst Draftsman with 5 years regular service in the grade

By Deputation

From Officials of the Central Govt.,/ State Govts./U.T. Administrations or their Public Sector Undertakings/ Organisations holding analogous posts in the same or identical pay scale (The period of deputation including the period of deputation in another ex-cadre post held immediately status/ preceding this Board in the same or some other department shall not ordinarily exceed three years)

Head

Chandigarh

ministerial

or some other organization/

dep ment shall not a dinarily exceed three years).

preceding this

Employees

Draftsman (Civil)	*12 (1999) *Subject to variation dependent on work load	Chandigarh Housing Board Employees Service. Group C Non- ministerial	Rs. 5,80C— 200—7,030— 220—8,130— 275—9,230	(i) Selection by merit in case of direct recruit. (ii) Selection- cum- Seniority in case of promotees	Between 18 and 25 years (Relaxable for departmental candidates up to 35 years for appointment by direct recruitment and for other Govt. servants up to five years in accordance with instructions of the GOI).	Essential: (i) Matric Pass of a recognised Schools/Board or equivalent (ii) I.T.I. Draftsmanship Diploma of at least two years duration (iii) 3 years experience in the trade	No.	(i) One year for promotee (ii) 2 years for direct recruit
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failing which with 12 years by Direct regular service Recruitment in the cadre. By Deputation: From Officials of the Central Government/State Governments/ Union Territory Administration or their Public Sector Undertakings/ Organisations holding analogous posts in the same or identical pay scale. (The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this Board in the same or some other

organization/

exceed three

years).

department shall not ordinarily

11

By Promotion:

Junior Draftsman

failing which From amongst

(CivII)

comprising of the following:—

1. Chief Executive Officer, CHB:

Chairman

12

Group 'C'

2. Chief Engineer, CHB: Member

3. An officer of appropriate status/ seniority belonging to SC/ST: Member

4. An officer of appropriate status/ seniority as a representative of women: Member 5. An officer of appropriate status/ seniority as a representative of Ex-Servicemen:

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100 % by

promotion

by depu-

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DPC	
comprising	
of the	0
following:-	T
1. Chief	O
Executive	7
Officer,	F
CHB:	7
Chairman	2
	0
2. Chief	A
Engineer,	N
CHB:	-
Member	I
	X
3. An	T R
officer of	>
appropriate	0
status/	0
seniority	ŏ
belonging	-
to SC/ST:	
Member	V
	N
4. An	9
officer of	3
appropriate	0
status/	50
seniority as	<
a represen	Z
tative of	10
women:	5
Member	promite the same of the same o
	92
5. An	Un
officer of	00
appropriate	-
status/	5
seniority as	-

Group 'C' DPC comprising of the

CHB: Chairman 2. Chief Engineer, CHB: Member 3. An officer of appropriate status/ seniority belonging to SC/ST : Member 4. An officer of appropriate status/ seniority as a represen tative of women: Member 5. An officer of appropriate status/ seniority as a representative of

1	2	3	4	5	6	7	, 8	9	10	11
unior echnician Electrician)	*1 (1999) *Subject to variation dependent on work load	Chandigarh Housing Board Employees Service Group C Non- ministerial Technical	Rs. 3,120- 100—3,220- 110—3,660- 120—4,260- 140—4,400 150—5,000 160—5,160	(ii) Selection by merit in case of direct re- cruitment (ii) Selection cum- Seniority in case of promotees	Between 18 to 25 years (Relax- able for cate- gories as specified in Regu- lation 5.5.)	Essential: (i) Matric Pass from a recognised Board/ University or equivalent. (ii) I.T.I. Trade certificate in electrical trade or from any other Govt. Institute. (iii) 2 years experience in trade. (iv) Knowledge of Hindi and/ or Punjabi	N.A.	(i) 2 years for direct recruit (ii) One year for promotee	(i) 50% by direct recruitment (ii) 50% by promotion failing which by deputation.	By Promotion From Trade Mate (electrical) and Helper (Electrical) Middle with 7 years servic in the cadre and having passed the Trade Test.

department shall not o exc yea

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sunior .	8	- Crianuigam	KS. 4UZU-	Selection	Line
Draftsman	(1999)	Housing	120-4,260-	by merit	
(Civil)		Board	140-4,400-		
	*Sub-	Employees	150-5,000-		
	ject to	Service.	160-5,800		
	vari-		200-6,200		
	ation	Group C			
	depen-				
	dent	Non-			
	on	ministerial			
	work	Technical			
	load				

6	Between	Essential:	NA
	18 and		1 4.7 1.
	25 years	(i) Matric Pass	
	(Relax-	of a reco-	
	able for	gnised School/	
	depart-	Board or	
	mental	equivalent	
	candi-		
	dates	(ii) I.T.I. Drafts-	
	up to 35	manship Dip-	
	years	loma of at-	
	for	least two	
	appoint-	years	
	ment by	duration	
	direct		
	recruit-		
	ment and		
	for other		
	Governmen	nt	
	servants		
	up to five		
	years in		
	accor-		
	dance		
	with		
	instruc-		
	tions of		
	the GOI).		

2 years By direct N.A. recruitment

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appropriate status/ seniority as a representative of Ex-Servicemen: Member

Group 'C' DPC comprising of the following:-1. Chief Executive Officer, CHB:

> 2. Chief Engineer, CHB: Member

Chairman

3. An officer of appropriate status/ seniority belonging to SC/ST: Member

4. An officer of appropriate status/ seniority as a representative of women : Member 5. An officer of appropriate

> status/ seniority as a representative of Ex-Setvicemen: Member

officer of appropriate

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Ex-Service-

Draftsman	*5	Chandigarh	Rs. 5,800-	Selection
Architect	(1999)	Hosing	200—7,000-	
Wing)	(1000)	Board	220—8,100-	by merit in case of
3/	*Sub-	Employees	275—9,200	direct
	ject to	Service.	215-5,200	recruit
	vari-	0011100.		recruit
	ation	Group C		(ii) Selec-
	depen-	олоар о		tion-cum-
	dent	Non-		Seniority
	on	ministerial		in case
	work			of
	load			promotees
				F
				2

	Version of the Name of the Nam	
Upto	Essential:	No
25		
years	(i) Three years	
(Relax-	diploma in	
able for	Architectural	
depart-	Assistantship	
mental	or Diploma in	
candi-	Civil Drafts-	
dates	manship from	
up to 35	a recognised	
years	Board/Uni-	
for	versity/Insti-	
appoint-	tute or	
ment by	equivalent.	
direct		
recruit-	(ii) 2 years	
ment and	experience	
up to 5	in archi-	
years for	tecture or	
other	town	
Govt.	planning	
servants		
in accor-		
dance		
with the		
instruc-		
tions of		
the Govt.		
of India.)		

100% by By Promotion : promotion failing which From amongst (ii) Two years by depu-Junior Draftsmen (Architect Wing) tation/ with 12 years failing which by regular service Direct in the cadre Recruitment By Deputation: From officials of Central Govt.,/ State Governments of Punjab and Haryana, Union Territory Chandigarh or their Public Sector Undertakings/ Organisations holding analogous or similar posts (The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this Board in the same or some other organisation/ department shall not ordinarily exceed three years).

(i) One year

for promotee

for direct

recruit

status/ seniority as a representative of Ex-Servicemen: Member. Group 'C' DPC. comprising of the following:-1. Chief Executive Officer, CHB: Chairman 2. Chief Engineer, CHB: Member officer of appropriate seniorityr belonging to SC/ST: Member 4. An officer of appropriate status/ seniority as tative of women Member 5. An officer of appropriate status/ seniority as a repre-

1	2	3	4	5	6	7	8	9	10	11	12
Chief Liasion Officer	*1 (1999) *Sub- ject to vari-	Chandigarh Hosing Board Employees Service.	Rs. 7220– 220–8100– 275-10300– 340–11660	Selection- cum- Seniority	N.A.	N.A.	N.A.	One year	failing which	By Promotion : From amongst Supdt. Gr. II with one year regular service	Group 'B' DPC comprising of the following:—
	ation depen- dent	Group B Ministerial								as such in the cadre	1. Chairman CHB:
	on work							and a		By Deputation :	Chairman
	load									Officers of the State Governments of Punjab or Haryana or Union Territory of Chandigarh or their Public Sector Undertakings/ Organisations holding analogous or similar posts having experience of general administration legal/industrial court cases, allotment rules, and tribunal/general rule	2. Chief Executive Officer CHB: Member 3. Jt. Secretary, Finance, UT or his Nominee: Member 4. Jt. Secretary Personnel UT or his Nominee: Member
										cases. The period of deputation including the period of deputation in	5. Secretary, CHB: Member
	*									another ex-cadre post held immediately	6. An officer
										preceding this Board in the same or some other	of appro- priate status belonging
		•	-							org ation/depart- ment shall not	to SC/ST :

preceding this
Board in the same or
some other
organisation/departorganisation/departorganisation/departorganisation/departorganisation/depart-Member

post nero infinediately officer

		•					8			some other organisation/depart- matchall not oromarily exceed three years.	belonging to SC/ST : Member
THE RESERVED.	n verserieties	gradien verstellt state in der	through the second		THE WALLES	MINISTERIAL GROUP	A PUBIB	NOT THE RESIDENCE		Biologina dischipitation and	
Name of post	No. of posts	Classification	Scale of pay	Whether selection post or non- selection post	Age for direct recruits	Educational and other qualifications required for direct recruitment	Whether age limit & other educational qualifications prescribed for direct recruitment will apply in in case of promotees	Period of Probation, if any	Method of recruitment whether by direct recruitment or by promotion or by deputation/ absorption and percentage of posts to be filled by the various methods	In case of recruitment by promotion/ deputation/absorption grades from which promotion/deputation/ absorption to be made	exists, what is its
1	2	3	4	5	6	7	8	9	10	11	12
1. FINANCE AN Chief Accounts Officer	*1 (1999) *Subject to varia- tion de- pendent on work load	Chandigarh Housing Board Employees Service Group A Ministrial (Accounts)	Rs. 10,025– 275–10,300– 340–12,000– 375–13,500– 400–15,100	N.A.	N.A.	N.A.	N.A.	N.A.	By Deputation	By Deputation: From amongst SAS Passed Officers from the Finance & Accounts Service of the Department of Finance of the States of Punjab or Haryana or Union Territory of Chandigarh Administration holding analogous posts or in the grade of Deputy Controller of Finance and Accounts or equivalent with 2 years regular	Not applicable being the post has to be filled up on deputation

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	and the same of th
	same or identical
	pay scale. (The
	period of deputation
	including the period
	of deputation in
	another ex-cadre
	post held immediately
	preceding this Board

Essential:

Up to 35

years

(Relax-

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gories

speci-

fied in

Regu-

lation

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3. COMPUTER	STAFF CAD	RE:		
System Analyst	*1 (1999) *Subject to varia- tion de- pendent on work load	Chandigarh Housing Board Employees Service Group A Ministrial	Rs. 10,025– 275–10,300– 340–12,000– 375–13,500– 400–15,100	Selection- cum-Merit

(MCA/BE or B.Tech. in Computer Science from a recognized University/Institution with 1st class or atleast 60% marks in aggregate or equivalent with 5 years experience as Programmer in Computer in Govt. Departments or Govt. Undertakings in the field Desireable: Candidate should have knowledge of Oracle, Power Builders, Visual Basics and Data Base Administration with further

know doe of

(i) One year for promotee (ii) Two years for direct recruit

Age: No

E.Q.: Yes

By Promotion By Promotion : failing which Programmer (Software DPC comby deputation with 10 years and failing regular service in both by the grade direct By Deputation : Officers under the recruitment Central Govt., State Governments of Punjab and Haryana, Union Territory of Chandigarh or their Public Sector Undertakings/Organisations Architect, holding analogous or Deptt. of similar post and possessing qualifications laid down for Chandigarh direct recruits under Column 7. (The period 4. Chief of deputation including Executive thereriod of deputation another excadre post held

in the same or some other organisation/ department shall not ordinarily exceed three years)

prising of the following officers :-1. Chairman, CHB: Chairman 2. Jt. Secy., Finance, U.T. Chandigarh: Member 3. Chief Urban Planning, U.T. Member Officer, CHB: Member 5. Chief in a liately preceding Engineer

Group 'A'

6. An officer

Member

Oracle, Power Column 7. (The period 4. Chief Builders, Visual of deputation including Executive Basins and Data the period of deputa- Officer, CHB: Base Administration tion in another ex-Member with further campost held 5. Chief knowledge of immediately preceding Engineer, internet and web this Board in the same CHB: designing or some other organi- Member sation/department 6. An officer shall not ordinarily of appropriate exceed three years.) status belonging to SC/ST: Member N.A. N.A. One year By Promotion By Promotion : Group 'B' failing which From amongst the DPC comby deputation Section Officers prising of (S.A.S.) with 7 years the following regular service in the 1. Chairman, cadre as such CHB: By Deputation : Chairman From SAS Passed 2. Chief officers from the Executive Finance and Officer, CHB Accounts Service Member of the Finance 3. Jt. Secretary Department of the Finance, U.T. State Governments or his of Punjab or Haryana Nominee: or Union Territory of Member Chandigarh holding 4. Jt. Secretary analogous posts. The Personnel period of deputation U.T. or his including the period of Nominee: deputation in another Member ex-cadre post held 5. Secre tary. immediately preceding CHB: this Board in the same Member

or some other

organisation/depart-

ment shall not ordinarily status exceed three years.) belonging to

Accounts

Officer

Chandigarh

Housing

Employees

Board

Service

Group B

Ministrial

(Accounts)

(1999)

*Subject

to varia-

tion de-

pendent

on work

load

Rs. 7,220-

220-8,100-

275-10,300-

340-11,660

Selection-

cum-seniority

N.A.

CHB:

Member

or his

status

SC/ST:

Nominee:

CHD. ADMN GAZ.

	4 3	1	-							
-		4	5	6	7					
					/	8	0			
							9	10	11	
										-
			S	CHEDUI F	MINISTERIAL OF	OUP 'B' POSTS				
					MINIS I EKIAL GR	OUP 'B' POSTS				

4. GENERAL ADMINISTRATION CADRE:

Development *1 Chandigarh Officer (1999)Housing *Subject Board to varia-Employees tion de-Service pendent Group B on work Ministrial load

340-11,660

Rs. 7.880-Selection- N.A. 220-8,100-275-10,300-

cum-seniority

N.A.

N.A.

One year By Promotion By Promotion : failing which From amongst the

by deputation Superintendents Grade 1 having 3 years the following:regular service as such in the cadre and possessing graduate qualification 2. Chief from a recognized University or equivalent Officer, CHB: and also having experience of general 3. Jt Secretary administration/allotment Finance, U.T. rules/general rules By Deputation : Officers of the State Member Governments of Punjab 4. Jt. Secretary or Haryana or Union Personnel Territory of Chandigarh U.T. or his or their Public Sector Nominee : Undertakings/Organi- Member sations holding analo- 5. Secretary. gous or similars posts CHB:

and trib nal/general rule cases. The period of deputation including

cases, allotment rules,

Member the normal

having experience of Member

belonging to

SC/ST:

Member

			THE STEET PROPERTY OF THE SECOND		CONTRACTOR POST		N. Tributation of the Control of the	and colorate and color		ex-cadre post held immediately preceding this Board in the same or some other organisation/department shall not ordinarily exceed three years)
Senior Law Officer	*1 (1999) *Subject to varia- tion de- pendent on work load	Chandigarh Housing Board Employees Service Group B Ministrial (Legal Cell)	Rs. 7,220– 220–8,100– 275–10,300– 340–11,660	Selection- cum- seniority	N.A.	N.A.	N.A.	One year	By Promotion failing which by deputation	By Promotion: From amongst the Law Officers with 5 years regular service as such in the cadre By Deputation: From Officers under the State Government of Punjab or Haryana, or Union Territory of Chandigarh or their Public Sector Under-
										takings/Organisations holding analogous post in the same of identical pay scale and possessing Degree in Law. (The period of deputation including the period of deputation in
										another ex-cadre post hold immediately preceding this Board in the same or some other organisation/depart- ment shall not ordinarily exceed three years)
Superintendent Grade-I	*1 (1999) *Subject to varia- tion de- pendent on work	Chandigarh Housing Board Employees Service Group B Ministrial	Rs. 7,220– 220–8,100– 275–10,300– 340–11,660	Selection- cum-seniority	N.A.	N.A.	N.A.	One year	failing which	By Promotion: From amongst Superintendents Grade II with 1 year regular service as such in the cadre

load

ediately preceding Board in the same ome other nisation/department I not ordinarily eed three years) Promotion: m amongst the Law DPC comcers with 5 years ular service as th in the cadre Deputation: m Officers under State Government unjab or Haryana. Jnion Territory of andigarh or their olic Sector Underngs/Organisations ling analogous post or his ne same of identical Nominee : scale and sessing Degree in 4. Jt. Secretary (The period of utation including the U.T. or his od of deputation in Nominee:

By Deputation :

of the Central Government/State

Government of

From the employees

and tribunal/general

rule cases. The period

of deputation including

the period of deputan another

> Group 'B' prising of the following: 1. Chairman, CHB: Chairman 2. Chief Executive Officer, CHB: Member 3. Jt Searctary Finance, U.T. Member Personnel ther ex-cadre post Member 5. Secretary, eding this Board in CHB: same or some other Member 6. An officer nt shall not ordinarily of appropriate eed three years) status belonging to SC/ST:

> > Member

Group 'B'

DPC com-

prising of

Chairman

2. Chief

CHB:

the following:

1. Chairman,

Officer, CHB .

Nominee:

Member

Personnel

U.T. or his

Nominee:

Member

CHB:

Administration or

Public Sector

Undertakings/

Organisations

laid down for

holding analogous

milar posts and possessing qualifi-

cations and experience 5. Secretary,

							8	9	10	11	12
	2	3	4	5	6	7			t t	Punjab or Haryana/ J.T. Chandigarh or heir public sector undertakings/ organizations holding analogous posts on regular basis and carrying the same or identical pay scale. (The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this Board in the same or some other organisation/ department shall not ordinarily exceed three years.)	3. Jt Secretary Finance, U.T. or his Nominee: Member 4. Jt Secretary, Personnel U.T. or his Nominee: Member 5. Secretary, CHB: Member 6. An officer of appropriate status belonging to SC/ST: Member
Programmer (Software)	*1 (1999) *Subject to varia- tion de- pendent on work load	Chandigarh Housing Board Employees Service Group B Ministerial	Rs. 7,220- 220-8,100- 275-10,300- 340-11,660	Selection- cum- Seniority	Up to 30 years (Relax-able for cate-gories as specified in Regulation 5.5)	Essential: (MCA/BE or B.Tech. in Computer Science from a recognized University/Institution with atleast 55% marks in aggregate or equivalent Desireable: Candidate should have knowledge of Oracle, Power		(i) One year for promotee (ii) Two years for direct recruit	By Promotion failing which by deputation and failing both by direct recruitment	Data Entry Operator	1. Chairman CHB: Chairman 2. Chief Executive

designing.

Builders, Visual

Basics and Data

with further

knowledge of

internet and web

Base Administration

Nominee: Member 4. Jt Secretary

tion in another excadre post held

Ununungain

exceed three years.)

Administration or Public Sector Under kikings/ Organisations hole analogous or similar posts and possessing qualifications and experience 5. Secretary, laid down for Column 7 (The period of deputation including the period of deputaimmediately preceding this Board in the same or some other organisation/department shall not ordinarily

Personnel U.T. or his Nominee: Member CHB: Member 6. An officer of appropriate status belonging to SC/ST: Member

2. PERSONAL STAFF CADRE

Personal Chandigarh Assistant (1999)Housing

load

*Subject Board to varia-Employees tion de-Service pendent

Group C on work (Ministerial) Rs. 6.400-200-7.000-220-8,100-275-10,300-340-10,640

Selectioncum-Seniority

N.A. N.A.

Builders, Visual

Basics and Data

with further

designing.

SCHEDULE - MINISTERIAL GROUP 'C' POSTS

knowledge of

internet and web

Base Administration

N.A.

One year

By Promotion By Promotion : failing which From amongst Senior DPC com-

by deputation Scale Stenographers prising with 5 years regular service as such in the cadre. By Deputation: From officials of the Central Government/ State Government of Punjab or Haryana or U.T. Chandigarh or their Public Sector Undertakings/ Organisations holding analogous posts on regular basis and carrying the same or identical pay scale (The period of deputation including the period of deputation status/ in another ex-cadre post seniority as held immediately preced- a representaing this Board in the same or some other organisation/department shall not ordinarily exceed three years.)

of the following:-1. Chief Executive Officer, CHB: Chairman 2. Secretary. CHB: Member 3. An officer of appropriate status/ seniority belonging to SC/ST: Member 4. An officer of appropriate women Member 5. An officer of appropriate status/

seniority as a

representative of Exservicemen: Member

Group "C"

prising of the

following:-

1. Chief

Executive

Chairman

CHB

Member

status/

SC/ST:

Member

status/

a repre-

women:

Member

status/

a repre-

seniority

Officer, CHB:

2. Secretary.

3. An officer

of appropriate

belonging to

4. An officer

of appropriate

seniority as

sentative of

5. An officer

of appropriate

seniority as

5 years for concern or public

Govt. Department.

other Govt. sector/private

servants in sector or in a

accor-

dance

with the

instruc-

tions of

the Govt.

of India.)

regular basis and carrying the same or identical pay scale. (The period of deputation including the period of deputation in another ex-cadre post beld immediately Ex-servicepreceng this Board in the same or

some corgani-

By Deputation:

From officials of the

Central Government/

State Government of

Punjab or Haryana

or U.T. Chandigarh

Undertakings/

or their Public Sector

Organisations holding

analogous posts on

sentative of men: Member

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period of deputation in another ex-cadre postheld immediately Ex-servicepreceding this

Board in the same or son ther organisation/department shall not ordinarily exceed three veers

sentative of men: Member

Group 'C' DPC

composing of

the following:

Junior Scale Stenographer

*4 (1999)*Subject to variation dependent on workload

Housing Board employees Service. Group-C (Ministerial)

(i) Selection 150--cum-5,000-Seniority 160in case of 5,800promotion 200-7,000

(ii) Selection by merit in case of direct recruitment

18 years and 25 years (Relax-

able for the departmental candidates up to 35 appoint-

ment by

recruit-

up to 5

other

Govt.

in

years for

servants

acordance

instructions

with the

of the

India)

Govt. of

direct

ment

and

Between Essential: Matric IInd Division Pass or 10+2 or its equivalent from a recognized Board/ University with speed of 100 w.p.m. in Stenography years for (English) and speed of 20 w.p.m. in transcripting

N.A. the same

One year By Promotion for promotee failing which and two by deputation years for and failing direct which by recruitdirect ment recruitment

By Promotion: From amongst Stenotypists with 5 years regular service as such in the cadre and having minimum speed of 100 words per minute in English shorthand and 20 words per minute in transcripting the same. By Deputation: From officials of the Central Government/ State Government of Punjab or Haryana or U.T. Chandigarh or their Public Sector Undertakings/ Organisations holding analogous posts on regular basis and carrying the same or identical pay scale. (The period of deputation including the period of deputation in another excadre post held immediately preceding this Board in the same or some other organisation/department shall not ordinarily exceed three years)

1. Chief Executive Officer. CHB : Chairman 2. Secretary, CHB: Member 3. An officer of appropriate status/seniority belonging to S.C./S.T. : Member 4. An officer of appropriate status/seniority as a representative of women : Member 5. An officer of appropriate status/seniority as a representative of Exservicemen : Member

	2	3	4	5	6	7	8	9	10	11	12
teno-typist	*9 (1999) *Sub-ject to variation dependent on work-load	Chandigarh Housing Board employees Service Group-C (Ministerial)	Rs. 3,330- 110- 3,660- 120- 4,260- 140- 4,400- 150- 5,000- 160- 5,800- 200- 6,200	Selection by merit	Between 18 and 25 years (Relax- able for depart- mental candida- tes up to 35 years for app- ointment by direct recruit- ment and up to 5 years for other Govt. servants in accor- dance with the instruc- tions of Govt. of India.)	Essential: (i) Matric IInd Division or 10+2 or its equivalent from a recognised Board/ University (ii) To pass a test with a minimum speed of 80 words per minute in English shorthand and 20 words per minute in transcripting the same Desireable: Knowledge in operation/use of computer	N.A.	Two years	By direct recruitment	11 N.A.	Group 'C' DPC comprising of the following: 1. Chief Exect Officer, CHB: Chairman 2. Secretary, CHB: Member 3. An officer cappropriate status/seniorit belonging to S.C./S.T.: Member 4. An officer cappropriate status/seniorit as a representative of women: Member 5. An officer cappropriate status/seniorite status/seniorite
w Officer	*1 (1999)	Chandigarh Housing Board	Rs. 6,400- 200-	Selection by merit	Up to 30 years	Essential: (i) Degree	N.A.	Two years	By direct recruitment	N.A.	as a represen- tative of Ex- servicemen : Member Group 'C' DPC
	*Sub- ject to varia- tion depen- dent on work-	Employees Service Group-C (Mini- terial (Legal Cell)	7,000- 220- 8,100- 275- 0,300- 340- 10,640		(Relax- able for cate- gories as specified in Regu- lation	in law from a recognised University or Institute or equivalent (ii) 3 years		years	recruitment	•	comprising of the following: 1, Chief Executiv Officer, CHB: Chairman

	tion depen- dent on work- load	(Ministerial) (Legar Cell)	275- 10,300- 340- 10,640		gories as specified in Regu- lation 5.5)	Institute or equivalent (ii) 3 years experience as Advocate or should have held				•	Chairman 2. Secretary, CHB: Member 3. An officer of appropriate status/seniority	1
						legal assign- ment invol- ving work for 3 years					belonging to S.C./S.T.: Member	
						ioi o years					4. An officer of appropriate status/seniority as a representative of women:	
Superintendent	*8	Chanding									5. An officer of appropriate status/seniority as a represen- tative of Ex- servicemen : Member	
Grade II	(1999) *Subject to variaction dependent on work-load	Chandigarh Housing Board Employees Service Group-C (Ministerial)	Rs. 6,400- 200- 7,000- 220- 8,100- 275- 10,300- 340- 10,640	(i) Selection -cum- Seniority	N.A.	N.A.	N.A.	One year	By Promotion failing which by deputation	By Promotion: Senior Assist- tant with 8 years regular service in the res- pective grade.	Group 'C' D.P.C. comprsing of the following: 1. Chief Executive Officer, CHB: Chairman 2. Secretary, CHB: Member	
										By Deputation: From the employees of the Centra Government/ State Government of Punjab or Haryana or U.T. Chandigarh or their public	3. An officer of appropriate status/seniority belonging to S.C./S.T.: Member 4. An officer of appropriate status/seniority as a represen-	
										Sector under- takings/ organisations holding analogous posts on regular basis and carrying the same or identical pay scale (The	tative of women: Member 5. An officer of appropriate status/seniority as a represen- tative of Ex- servicemen: Member	

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comprising of

the following :

1. Chief Exe-

cutive Officer,

2. Secretary,

appropriate

belonging to

appropriate

S.C./S.T.:

Member

tative of

CHB: Member

CHB: Chairman

	2	3	4	5	6	7
Clerk-cum- Photostat Machine Operator	*1 (1999) *Subject to vari- ation depen- dent on work- load	Chandigarh Housing Board Employees Service Group-C (Ministerial)	Rs. 3,120- 100- 3,220- 110- 3,660- 120- 4,260- 140- 4,400- 150- 5,000- 160- 5,160	Selection- cum- Seniority	N.A.	N.A.
		•				,

period of deputation inculding the period of deputation in another excadre post held immediately preceding this Board in the same or some other organisation/department shall not ordinarily exceed three years).

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One year By Promotion By Promotion: Group 'C' D.P.C.

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N.A.

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From amongst Group 'D' employees of the CHB with 5 years regular service in the grade and having passed the Matriculation Examination from a recognised Board/ University or equivalent with experience of operating the photostat machine and have not crossed the age of 45 years.

women Member 5. An officer of appropriate status/seniority as a represen-

tative of Ex-

age of 45 years.

5. An officer of appropriate status/seniority as a representative of Exservicemen:

PBX Operator	*2 (1999) *Subject to vari- ation depen- dent on work load	Chandigarh Housing Board Employees Service Group-C (Ministerial)	Rs. 3,120- 100- 3,220- 110- 3,660- 120- 4,260- 140- 4,400- 150-	Selection- cum- Seniority	N.A.	N.A.	N.A.	One year		Promotion: From amongst Group 'D' employees of the CHB with 5 years regular service in the grade and having passed the Matricula-	Group 'C' DPC comprising of the following: 1. Chief Executive Officer, CHB: Chairman 2. Secretary, CHB: Member
			5,000- 160- 5,160							the Matricula- tion Examina- tion from a recognised Board/ University or equivalent and possess a diploma relating to PBX opera- tions from recognised Institution.	3. An officer of appropriate status/seniority belonging to S.C./S.T.: Member 4. An officer of appropriate status/seniority as a representative of women: Member 5. An officer of appropriate
Clerk/ Store Munshi- 74	*74 (1999) *Subject	Chandigarh Housing Board	Rs. 3,120- 100-3,220- 110-3,660-	(i) Selection by merit	18 and 25	Essential: (i) Matric IInd division or +2 or its	Age: N.A. E.Q.: To the extent	(i) One year for promotee	(i) 15% By appointment on promotion from	By Appointment: From amongst Group 'D'	status/seniorit; as a represen- tative of Ex- servicemen. : Member Group 'C' DPC comprising of the following ;
	to vari- ation de- pendent on work load	Employees Service Group-C Ministerial	120-4,260- 140-4,400- 150-5,000- 160-5,160 (with initial start of Rs. 3,220).	in case of direct recruitment (ii) Selection- cum-Seniorit in case of promotee.	the depart- mental candidates up to 35 years for appoint- ment by direct recruit-	equivalent from a recognised Board/University or equivalent. (ii) To qualify in English typing test with 30 words per miniute speed. Desirable: Knowledge in operation/use of computer.	indicated in Column 11.	(ii) Two years for direct recruit.	Group 'D' employees. (ii) 85% By direct.	employees against 15% of posts having 5 years regular service in the cadre and possessing Matriculation qualification and a speed of 30 w.p.m. in English typewriting and	1. Chief Executivo Officer, CHB: Chairman 2. Secretary, CHE Member 3. An officer of appropriate status seniority belonging to SC/ST; Member 4. An officer of appropriate status senority as a representative of

1	2	3	4	5	6	7	8	9	10	11	12
					other Govt. servants in accord ance with the ins- tructions of the Go of India.)					years at the time of appointment as clerk	women. Member 5. An officer of appropriate status/ seniority as a representative or Ex-servicement Member
Clerk Librarian	*1 (1999) *Subject to variation dependent on work load	Chandigarh Housing Board Employees Service Group-C Ministerial	Rs. 4,020- 120-4,260- 140-4,-00- 150-5,000- 160-5,800- 200-6,200	Selection- cum- Seniority	N.A.	N.A.	N.A.	One year	By promotion failing with by deputation.	By Promotion: From amongst Group 'C' employees in the CHB who al graduates with 3 year regular service in the grade and possessin diploma in Library Science. By Deputation: From the emplo- yees of the Centr Government of Punjab or Haryana UT, Chandigarh of their public sector undertakings/ organizations holdin analogous posts or regular basis and carrying the same or identical pay scale. (The period of deputation including the period of deputa- tion in another ex-cadre post held immediately preceding this Board in the sam or some other organisation.	re 1. Chief Executive ars Officer, CHB: ne Chairman ng 2. Secretary, CHE Member 3. An officer of appropriate status all seniority belong ing to SC/ST Member al. An officer of appropriate status/ seniority as a ng representative nof women: Member e 5. An officer of appropriate status/ seniority as a representative of ex-service- men: Member

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Driver	*11 (1999) *Subject to vari- ation de- pendent on work load	Chandigarh Housing Board Employees Service Group-C Ministerial	Rs. 3,330- 110-3,660- 120-4,260- 140-4,400- 150-5,000- 160-5,800- 200-6,200	Selection by merit	25 and 35 years (Relax- able for the depart mental	vehicle. (iii) 5 years experience of driving a heavy/ light motor vehicle (according to requirement). (iv) Knowledge of Hindi and/or Punjabi.	N.A	Two years	By direct recruitment	N.A.	Group 'C' DPC comprising of the following: 1. Chief Executive Officer, CHB: Chairman 2. Secretary, CHB: Member 3. An officer of appropriate status /seniority belonging to SC/ST: Member 4. An officer of appropriate status/ seniority as a representative of women: Member 5. An officer of appropriate status/ seniority as a representative of experience at the seniority as a representative of Ex-servicemen: Member
Senior Driver	*1 (1999) *Subject to vari- ation de- pendent on work load	Chandigarh Housing Board Employees Service Group-C Ministerial	Rs.4,020- 120-4,260- 140-4,400- 150-5,000- 160-5,800- 200-6,200	Selection- cum- Seniority	N.A.	N.A.	N.A	One year	By Promotion	Promotion: Driver with 5 years regular service in the cadre.	Group 'C' DPC comprising of the following: 1. Chief Executive Officer, CHB: Chairman 2. Secretary, CHB: Member 3. An officer of appropriate status /seniority belonging to SC/ST: Member 4. An officer of appropriate status/ seniority as a representative of women: Member 5. An officer of appropriate status/ seniority as a representative of women:

CHD.

	2	3	4	5	6	7	8	9	10	11	12
											seniority as a representative of Ex-servicement
(a) Senior Assistant 56 (b) Store Keeper/ Caretaker	*57 (1999) *Sub- ject to varia- tion depen- dent on work	Chadigarh Housing Board Employees Service Group-C (Minis- terial)	Rs. 5,800- 200- 7,000- 220- 8,100- 275- 9,200	Selection- cum- Seniority	N.A.	N.A.	N.A.	One year	By Promotion failing which by transfer on deputation.	By Promotion: From amongst the Clerks/ Jr. Assistants having 5 years regular service taken together as Clerk, Jr. Assistant.	Member Group 'C' DPC comprising of the following :- 1. Chief Executive Officer, CHB: Chairman 2. Secretary, CHB: Member
	load									By Deputation: Employees of the Central Govt., State Govts. of Punjab and Haryana and Union Territory of Chandigarh Administration or their Public Sector under- takings/Organi-	3. An officer of appropriate status/seniority belonging to SC/ST: Member 4. An officer of appropriate status/seniority as a representative of women:
										sations holding analogous or similar posts (The period of deputation including the period of deputation in another excadre post	Member 5. An officer of appropriate status/seniority as a representative of Exservicemen: Member
										held immediately preceding this Board in the same or some other organisation/department shall not ordinarily exceed three years).	

Name of post No. of

Classification

Scale of pay Whether

Age for

Edu tional and

Whether are Period of

Mathad of

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CHD. ADMN GAZ. (EXTRA.), OCT. 17, 2003 (ASVN 25, 1925 SAKA)

same or some other organisa-tical/department shall not ordinarily exceed three years).

					SCHEDU	E — TECHNICAL PO	STS				
Name of post	No. of posts	Classification	Sca e of pay	Whether selection post or non- selection post	Age for direct recruits	Educational and other qualifications required for direct recruitment	Whether age limit & other qualifications will apply to promotees	Period of probation, if any	Method of recruitment whether by direct recruitment or by Promotion absorption and percentage of posts to be filled by the various methods	In case of recruitment by promotion/ deputation/absorption grades from which promotion/deputation/ absorption to be made	If a DPC exists, what is its composition
1	2	3	4	5	6	7	8	9	10	11	12
2. ARCHITEC	*1 (1999) *Sub- ject to variation dependent on work- load	Chandigarh Housing Board Employees Service, Group A Non- Ministerial	Rs. 12,000- 375-13,500 400-15,500	Selection- cum- Seniority	N.A.	N.A.	N.A.	One year	failing which	By Promotion: From amongst Assistant Architect and Assistant Town Planner with 8 years regular service in the grade and should possess Degree in Architecture and be registered with Council of Architecture By Deputation: From Officers under the Central Govt., State Governments of Punjab and Haryana, Union Territory of Chandigarh or their Public Sector or their Public Sector Undertakings/ Organisations holding analogous	Group 'A' DPC comprising of the following officers: 1. Chairma CHB: Chairman 2. Jt. F. Sec; U.T., Chd: Member 3. Chief Architect, Deptt. of Urban Planning, U.T., Chandigari Member 4. Chief Executive Officer, CHB: Member

or similar posts and possessing Degree in Architecture and registered with the Council of Architecture (The period of deputation including the period of deputation in another ex-cadre post S.C./S.T: held immediately preceding this Board in the same of some other organisation/ department shall not ordinarily exceed three years)

11

5. Chief Engineer, CHB: Member 6. An Officer of Appropriate status belonging to Member

12

1. Assistant Architect-1 2. Assistant Architect/ Assistant

Town

Planner-1

variation dent on work

*2

(1999)*Subject to depenChandigarh Housing Board Employees Service, Group B Non-Ministerial

(3)

3

Rs. 7.800-220-8,100-275-10,300-340-12,000-375-13,500 (entry scale with start of Rs. 8,000)

(i) Selection Between Essential: by merit in 25 and recruitment. (Relax-(ii) Selection- able for cum-Seniority in case of promotees.

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7

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Age: No

E.Q.: To the

extent indi-

cated in

Column 11

9

the departmental candiappointment by direct recruitment and up to 5 years for other Govt. Servants in accor-

dance

with the

instruc-

of India)

Govt.

tions of the

(i) Degree in case of direct 30 years Architecture from a recognised University/Institute or equivalent (ii) Should be registered with the Council of dates up to Architecture. 35 years (iii) 5 years experience in Architecture and/ or Planning.

(i) One year (i) 50% By for promotee. (ii) Two years for direct recruit

promotion failing which (ii) 50% By direct recruitment

10

By Promotion: From amongst Architectural by deputation Assistant and Planning Assistant with 3 years regular service in the grade and Degree in Architecture and registered with the Council of Architecture Officer, or with 5 years regular service in the grade and three years 3. Jt. Diploma in Architectural Assistantship or Diploma in Civil Draftsmanship By Deputation: From Officers under the Central Government/State Governments of Punjab and Haryana, Union Territory of Chandigarh or their Public Sector

DPC comprising of the following: 1. Chairman. CHB: Chairman 2. Chief Executive CHB: Member Secretary Finance. U.T., or his Nominee: Member 4. Jt. Secretary, Personnel U.T., or his Nominee: Member 5. Chief Engineer,

> C.H.B. Member

Group 'B'

WHEN WILL instructions of the Govt. of India)

Governments of Punjab and Haryana, Union Territory of Chandigarh or their Public Sector

Nominee: Member 5. Chief Engineer, C.H.B. Member

Undertakings/ and registered with the Council of Architecture (The period of deputation deputation in another ex-cadre post held immediately preceding this Board in the same or some other organisation/ department shall not ordinarily exceed three years)

Organisations holding 6. An analogous or similar officer of posts and possessing appropriate Degree in Architecture status belonging to S.C./S.T: Member including the period of

1. Architectural *2 Assistant-1 (1999) 2. Planning Assistant-1

ject to variation dependent on work-

Group B

Ministerial

Non-

Chandigarh Rs. 7,220-Housing 220-8,100-Board 275-10,300-Employees 340-11,660 Service.

by merit in recruit. cum-Seniority in case of

(i) Selection Uo to 30 Years case of direct (Relaxable for (ii) Selection- the departmental candipromotees for

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tions of the

Essential: (i) Degree in Architecture from a recognised University/Institute or equivalent. .(ii) Should be registered with dates up to the Council of 35 years Architecture (iii) 3 years appointexperience in ment by Architecture and/ direct or Town Planning. recruitment and upto 5 years for

No

(i) One year (i) 50% by for promotion promotee (ii) Two years for (ii) 50% by direct direct recruit. recruitment.

By Promotion: From amongst falling which Head Draftsman by deputation. (Architect Wing) with 3 years regular service in the grade By Deputation: From Officers under the CHB: Central Government/ Chairman State Governments of 2. Chief Punjab and Haryana, Union Territory of Chandigarh or their Public Sector Undertakings/ Organisations holding Secretary analogous or similar posts and possessing U.T., or his qualifications and experience laid down Member for direct recruits under Column 7 (The Secretary, period of deputation including the period of deputation in another ex-cadre post held immediately preceding this Board Engineer,

of the following : 1. Chairman. Executive Officer. CHB: Member 3. Jt. Finance. 4. Jt. Personnel U.T., or his Nominee:

5. Chief

Group 'B'

comprising

DPC

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									in the same or some other organisation/ department shall not ordinarily exceed three years)	CHB: Member 6. An officer of appropriate status belonging to S.C./S.T Member
	Chandigarh Housing Board Employees Service, Group C Non- Ministerial	Rs. 7,000- 220-8,100- 275-10,300- 340-10,980	Selection- cum- Seniority	N.A.	N.A.	N.A.	One year		By Promotion: From amongst Senior Draftsman (Architect Wling) with 5 years regular service in the cadre. By Deputation: From officials of Central Government/ State Governments of	Group 'C' DPC comprising of the following:- 1. Chief Executive Officer, CHB:
load	TOTAL METALLINE								Punjab and Haryana, Union Territory of	Chairman 2, Chief
									Chandigarh or their Public Sector Undertakings/ Organisations holding analogous or similar posts (The period of deputation including the period of deputation in another excadre post held immediately preceding this Board in the same or some other organisation/department shall not ordinarily exceed three years)	4. An

status/ seniority

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Junior Draftsman (Architect Wing)	*1 (1999) *Sub- ject to vari- ation dependent on work- load	Chandigarh Housing Board Employees Service, Group C Non- Ministerial	Rs. 4,020- 120-4,260- 140-4,400- 150-5,000- 160-5,800 200-6,200	(i) Selection by merit	Between 18 and 25 years (Relaxable for the departmental candidates up to 35 years for appointment by direct recruitment and up to 5 years for other Gov servants in accor-	(i) Three years diploma in Architectural Assistantship from a recognised Board/University/Institute or equivalent	N.A.	2 years	By direct recruitment	N.A.	Group 'C' D.P.C. comprising of the following:— 1. Chief Executive Officer, CHB: Chairman 2. Chief Engineer, CHB: Member 3. An officer of appropriate status seniority belonging to SC/ST Member
					dance with the instruc- ions of the Govt. of India)						4. An officer of appropriate status/ seniority as a representation
											tative of women: Member 5. An officer of appropriate status/ seniority as a respens- tative of Ex-Service

SCHEDULE - MINISTERIAL GROUP 'C' POSTS

status/ seniority as a

Senior Draftsman (Architect Wing)

*1 (1999)*Subject to variation dependent on workload

Chandigarh

Housing Board Employees Service Group C Non-

Ministerial

Rs. 6.400-200-7.000-220-8.100-275-10,300-340-10,640

by merit in case of direct (Relaxrecruit (ii) Selection- the cum-Seniority in case of promotees

(i) Selection Up to 30 Years able for departmental candi-35 years Institute

appointment by direct recruitment and up to 5 years for other Govt. servants in accordance with the instruc-

tions of the

Govt.

of India)

Essential: No. (i) Three years diploma in Architectural Assistantship or

Diploma in Civil Draftsmanship from a recognised dates up to Board/University/ or equivalent (ii) 3 years experience in Architecture or Town Planning

(i) One year (i) 50% by for promotion promotee failing which Draftsmen (ii) Two years for (ii) 50% by direct direct recruit recruitment.

By Promotion: From amongst by deputation (Architect Wiing) with 5 years regular service in the cadre By Deputation: From officials of Central Government/ State Governments of Chairman Punjab and Haryana, Union Territory of Chandigarh or their Public Sector Undertakings/ Organisations holding officer of analogous or similar posts (The period of deputation including the period of deputation in another to S.C./.ST. ex-cadre post held immediately preceding 4. An this Board in the same officer of or some other organisation/ department shall not ordinarily exceed three years)

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SCHEDULE - MINISTERIAL GROUP 'C' POSTS

Name of post	No. of posts	Classification	Scale of pay	Whether selection post or non- selection post	Age for direct recruits	Educational and other qualifications required for direct recruitment	Whether age limit & other educational qualifications prescribed for direct recruitment will apply n in case of promotees	Period of Probation, if any	Method of recruitment whether by direct recruitment or by promotion or by deputation/ absorption and percentage of posts to be filled by the various methods	In case of recruitment by promotion/ deputation/absorption grades from which promotion/deputation/ absorption to be made	exists.
1	2	3	4	5	6	7	8	9	10	11	12
Section Officer (Accounts)	Selection- cum- Seniority in case of promotees	(1999) *Sub- ject to	General Civil Service Non- ministerial Group C	Rs.7,000- 220-8,100- 275-10,300- 340-10,980 (For S.A.S. Pass)	Uo to 30 Years (Relax- able for cale- gories as specified in Regu- lation 5.5)	Essential: Final Pass in the S.A.S. of the Central Govt., State Governments of Punjab and Haryana or Union Territory of Chandigarh Administration with 2 years experience in Accounts and/or audit work. Desirable: Knowledge in operation/use of Computer	No	One year for , promotee	by deputation	By promotion: from amongst s.A.S. employees: From amongst the official working in the clerical, accounts and personal staff (Stenographers and Steno-typists cadre) in C.H.B. who possess degree of a recognised University with 3 years service and have passed the s.A.S. Examination conducted in accordance with the approved scheme of examination by the Finance Department of Chandigarh Administraion/Punjab Govt. or any other agency decided by the Board of Directors. By Deputation: From S.A.S. passed	Group C'D.P.C. comprising of the following: 1. Chief Executive Officer, C.H.B.: Chairman 2. Secretary C.H.B.: Member 3. An officer of appropriate status/seniority belonging to S.C./S.T. Member 4. An officer of appropriate

1 2	3	4	5	6	7	8	9	10	11	12
									Finance and Accounts Service of the Finance Department of the State Govern- ments of Punjab and Haryana and Union Territory of Chandigarh	tative of women: Member 5. An officer of appropriate status seniority as a represen- tative of Ex-Service- men: Member

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